

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

4.

C.A.(CAA)/67(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.04.2024**

NAME OF THE PARTIES: Ever Electronics Private Limited

SECTION: 230(1), OF THE COMPANIES ACT, 2013.

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**ORDER**

1. Mr. Ahmed Chunawala a/w Ms. Ashima Jain and Mr. Lokesh Dhyani,  
Ld. Counsel for the Petitioner Company present.
2. Heard. **Reserved for Orders.**

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)